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Title: Eviction drive by DDA.

SHRI PRABODH PANDA (MIDNAPORE): Sir, I would like to draw the attention of the Government to the demolition which is taking place in Delhi in the banks of Yamuna river. Nearly 60,000 residents of Batla House, Abul Fazal Colony I and II and Bokala are facing demolition due to the recommendation of Usha Mehra Committee. This Committee was constituted to suggest the ways for the beautification of Yamuna river. The Committee suggested to remove all the structures of the poor people falling within 300 metres of the Yamuna River. In the case of national highway, they are measuring from the centre of the national highway but in this case instead of measuring from the middle of the river, they are measuring from the bank of the river. Instead of asking the Flood Control Authority to do this or to, the Revenue officials they are doing this. So, more than 60,000 residents are facing a serious threat of demolition. No alternative arrangements and rehabilitation have been proposed.

I would urge upon the Government to intervene to make alternative arrangements for their rehabilitation. It should not appear to the nation that Delhi is only for the rich people and not for the poor people. This is a matter of serious concern. I would request the Government to intervene properly in this matter.